


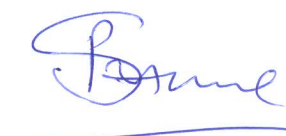
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/227/2016
NAME OF THE PETITIONER(S) : Kamlesh Kalidas Shah
NAME OF THE RESPONDENT(S) : M/s Apollo Tyres Limited & 37 others
UNDER SECTION : 111A of CA 1956 / 59 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	CS. C. RAMASUBRAMANIAM	PCS Mr. Kamlesh Kalidas Shah The Petitioner	
2	PRAMOD K. SHARMA	APOLLO TYRES LTD	

ORDER

Counsel for petitioner present. Counsel for respondents present. He submitted a report which contains three Annexures A, B & C, copies of which are served on the other side. The same is taken on record. Counsel for petitioner submitted that they need time to file objections. At request time is enlarged. Put up on 20.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)